
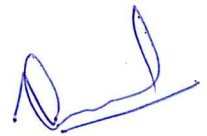




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP9/11	TP 27/16	For hearing	397 / 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	BHAVYA MOHAN i/b A2B2 Partners 080 - 42400500	Petitioner	
2.	VARSHA SHEVANA Gowda for KEYSTONE PARTNERS 080 - 41135813	Respondent No. 1	
3)	S. R. TEJAS for Sura Associates 080 - 25588799	Respondent 2-3 5-8	
4)	Perikar - K. Arjun J. Sagar Associates 9341210037	Respondent No. 9	

P.T.O.

Counsel for petitioner is present. Counsels for Respondents is present.

List it along with connected matter on 10.01.2018.



MEMBER (T)



MEMBER (J)